

CP No. 74/241-242/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.11.2017**

Name of the Company: Altaf Mohmadhabib Sareshwala & Ors
V/s.
M. H Valves Pvt. Ltd. & Ors.

Section of the Companies Act: Section 241, 242 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1. SHREY H. DAVE ADVOCATE. PETITIONER. S.H. Dave
2. Hardik P. Mehta Advocate Respondents @Mehta

ORDER

Learned Advocate Mr. Shrey Dave i/b Learned Advocate Mr. B.M. Mangukiya present for Petitioner. Learned Advocate Mr. Hardik Pratik Mehta present for Respondents.

At request of Learned Counsel for Petitioner.

Petitioner to furnish the copy of translation of MOU to Respondents.

List the matter on 20.12.2017.

B. Raveendra Babu 6.11.15
BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 06th day of November, 2017.